## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/190 & 191/CAA/2017

NAME OF THE TRANSFEROR

: SICAL MULTIMODAL AND RAIL TRANSPORT

NAME OF THE TRANSFERRE

: SICAL BANGALORE LOGISTICS PARK LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P. Srivam

PCS fers Thousers

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**ORDER** 

PCS representing the applicant present. Heard the PCS. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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